

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 4/Comp/HCS

Dated: 07/07/2022

CIRCULAR

It is to inform all concerned that e-Filing portal server is down for High Court and Subordinate Courts since 05/07/2022. The issue will be resolved at the earliest.

Sd/-

(Benoy Sharma)

CENTRAL PROJECT COORDINATOR

Memo No. 3295-312/HCS

Dated.: 07/07/2022

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
2. Additional Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim, Gangtok.
3. Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. Assistant Solicitor General of India.
7. All District & Sessions Judges.
8. Director, Sikkim Judicial Academy, Gangtok.
9. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok
10. The Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
11. All Chief Judicial Magistrates-cum- Sr Civil Judges.
12. All Civil Judges-cum-Judicial Magistrates.
13. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
14. President, Sikkim High Court Bar Association, Gangtok.
15. President, Namchi Bar Association.
16. P.A. to the Registrar General, High Court of Sikkim.
17. P.A. to the Registrar, High Court of Sikkim.
18. All Section In-charge, High Court of Sikkim.
19. Notice Board(s).
20. File and
21. Guard file.


DEPUTY REGISTRAR (I.T)